



आयकर अपीलीय अधिकरण, रायपुर न्यायपीठ, रायपुर
INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH, RAIPUR

F. No. 05/Jd/AT(RPR)/2026

Date : 12.05.2026

NOTICE

It is hereby informed that the cases posted for hearing before the Single Member Bench for the period from 13.05.2026 (Wednesday) to 15.05.2026 (Friday) will now heard before the Division Bench constituted as under :

Shri Partha Sarathi Chaudhury, Hon'ble Judicial Member

&

Dr Dipak P. Ripote, Hon'ble Accountant Member

This is issued with the approval of the Competent Authority

For ASSISTANT REGISTRAR